

Name of States/UTs	Number of Houses
Meghalaya	6
New Delhi	11 Buildings (82 Flats)
Tamil Nadu	12
Andhra Pradesh	22
Karnataka	7
Kerala	1

(b) and (c). During the period from 1.1.96 to 20.8.96 no request was received by the Deptt. of Food Procurement and Distribution regarding vacation of houses after the expiry of lease deed. However, a number of letters are received by the Food Corporation of India from the landlords from time to time for vacation of houses by F.C.I. FCI takes action on each letter on merit.

(d) and (e). Hiring of buildings is resorted to on need basis and these buildings are vacated after their necessity is not felt/or constructed buildings are available. The FCI has taken a conscious decision to construct its own buildings in a phased manner with a view to vacate the hired accommodations. A beginning has been made in this regard to construct Central Training Institute Complex at Gurgaon. The FCI has also invited proposals from its field formations for construction of their own office buildings.

[Translation]

Extension of TV Serials

3294. SHRI RAM KRIPAL YADAV : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government have given extensions to any of the serials telecast on Doordarshan;

(b) if so, the names of serials give extension during the last three years;

(c) the guidelines fixed for granting extensions;

(d) whether these guidelines are not strictly followed; and

(e) if so, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) Yes, Sir.

(b) The names of the T.V. serials granted extension during the last three years on DD-1 and DD-2 are given in attached statement.

(c) As per the guidelines, the Selection Committee while granting approval to a T.V. serial specifies the number of episodes. The number of episodes normally does not exceed 13 in case of DD-1 and 26 in case on DD-2. Extension beyond the specified number of episodes is granted by Director General, Doordarshan keeping in view the popularity of the serial, its commercial return, quality of production and the subject requirement, etc.

(d) No, Sir.

(e) Does not arise.

STATEMENT

List of serials granted extension on DD-I and DD-II

DD-I

- | | |
|-----------------------|--------------------------|
| 1. Sansar | 11. Junoon |
| 2. Ujale Ki Ore | 12. Kanoon |
| 3. Toubha Meri Toubha | 13. Reporter |
| 4. Tehkikat | 14. Sab Ka Malik Ek Hai |
| 5. Neem Ka Ped | 15. Imtihan |
| 6. Akbar the Great | 16. Kazri |
| 7. Alif Laila | 17. Baap Se Bada Rupaiya |
| 8. Zameen Aasman | 18. Daastane Hatim Tai |
| 9. Chandrakanta | 19. Ghutan |
| 10. Shanti | 20. Women of India |

DD-2

- | | |
|----------------|-----------------------|
| 1. Saraab | 5. Bible Ki Kahaniyan |
| 2. Jai Hanuman | 6. Samrajya |
| 3. Patjhad | 7. Sahara |
| 4. Parchhayyan | 8. Saahil |

[English]

Development of Tourism

3295. SHRI CHAMAN LAL GUPTA:
SHRI MANGAT RAM SHARMA :

Will the Minister of TOURISM be pleased to state: